

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: 23 MAR 1995

APPLICATION NO. 788 of 1994.

APPLICANTS: Sri. Susantha Mahapatra,

V/S.

RESPONDENTS: Secretary, Ministry of Home Affairs, New Delhi
and others.,

To

1. Sri. M. Aswathanarayana Reddy, Advocate,
'Swastik Complex', Seshadripuram,
Bangalore-560 020.
2. Sri. M. S. Padmarajaiah, Senior Central
Govt. Stng. Counsel, High Court Bldg,
Bangalore-560 001.
3. Sri. B. B. Mandappa, Govt. Advocate,
KAT Unit of Advocate General's Office,
Commercial Complex, Indiranagar,
Bangalore-560 038.
4. Sri. M. Narayanaswamy, Advocate,
No. 844, Upstairs, 17th-G-Main,
Fifth Block, Rajajinagar,
Bangalore-560 010.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 16-03-1995.

Issued on

29/03/95

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Deputy Registrar
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Sri Susantha Mahapatre, v/s O.A.NO. 788 OF 1994
Secy. M/o Home Affairs New Delhi
Application No. of 199

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p><u>(PKS)VC/(TVR)M(A)</u></p> <p>MARCH 16, 1995.</p> <p>Mr. M. Aswathanarayana Reddy, learned counsel for the applicant, with his usual fairness, submits that he will withdraw this application and advise his client to challenge the order now made on the representations that are made earlier by his client. We take notice of this submission of Mr. Reddy and dismiss the application as withdrawn. However, the applicant is at liberty to challenge all all inconvenient orders passed against him.</p>

Sd/-

MEMBER(A)

Sd/-

VICE-CHAIRMAN.



TRUE COPY

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

16/3/95